

**The Journal  
of  
Parliamentary  
Information**

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VOLUME LXIX

NO. 3

SEPTEMBER 2023

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**LOK SABHA SECRETARIAT**  
NEW DELHI

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# THE JOURNAL OF PARLIAMENTARY INFORMATION

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**INAUGURAL ADDRESS DELIVERED BY THE SPEAKER, LOK SABHA, SHRI OM BIRLA DURING ORIENTATION PROGRAMME ORGANIZED BY PRIDE FOR THE NEWLY ELECTED MEMBERS OF HIMACHAL PRADESH LEGISLATIVE ASSEMBLY ON  
10 MAY 2023**

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An Orientation Programme was organized by the Parliamentary Research and Training Institute for Democracies (PRIDE) for the newly-elected members of the Himachal Pradesh Legislative Assembly. We reproduce below the text of the Inaugural Address delivered by the Speaker, Lok Sabha, Shri Om Birla, during the Orientation Programme on 10 May 2023.

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Lok Sabha Speaker, Shri Om Birla addressing during the Orientation Programme for the newly elected Members of the Himachal Pradesh Legislative Assembly at the Parliament House Complex on 10 May 2023.

Newly elected Members of Himachal Pradesh Legislative Assembly, on behalf of PRIDE, I welcome you all to the Parliament of India. Blessed with breathtaking natural beauty and pristine landscapes, lakes, rivers, snow and mountains, the State of Himachal Pradesh is a testament to the geographical diversity and rich cultural heritage of our country. You all represent the beautiful State of Himachal Pradesh that occupies a prominent place in our culture, society and polity. It holds immense spiritual significance too. You have been entrusted with this onerous responsibility of voicing the concerns and problems faced by the people of this State with varied topography comprising of small villages, hilly regions and plains. As a representative, it is our duty to raise the issues and concerns of each and every section of the society at the Floor of the Legislative Assembly and bring it to the notice of the government and

seek redressal of their grievances. We should interact with people and listen to their problems. The onus of ensuring the welfare of citizens and their socio-economic development is on you. It is your responsibility to frame laws and rules to address the concerns of people in a transparent manner.

Legislative Assembly is the supreme institution of any State. Our conduct, the quality of our debates and discussions and the decisions we take will send a positive message to the democratic institutions of the State. The government has to resolve the day-to-day problems of the people. The State Legislative Assembly is one such democratic forum through which we can interact with people, coordinate with the Government and make use of rules and procedures to raise the concerns of people and find solutions to their problems. Being associated with different political parties, our ideologies could be different, but we are driven with the same objective of welfare of the people. Comprehensive discussions and dialogues should be held while amending the laws with respect to the issues pertaining to the state and stakeholders. Legislators should take the feedback from the public, consult with legal experts and take it all into account while expressing their views in the House during the process of law making to make it more transparent and ensure that a better legislation is passed for the benefit of the general public. India is recognized as the 'Mother of Democracy', as roots of democracy can be traced back to ancient India. Being the oldest democracy, it is intrinsic to our ideology and functioning which is revealed even at the village level and it has helped us to bring positive and widespread socio-economic change in the country during the last 75 years of our independence. India has been a democracy even before independence. Democratic traditions and conventions existed at the village level. People followed the decisions taken at the village level. When India opted for a Parliamentary form of democracy after independence, many countries were skeptical as to how it would work in such a large country like ours, with varied topography, ideologies, culture, languages and food habits. After the framing of the Constitution, India opted for a Parliamentary form of democracy. Our Constitution guarantees universal adult suffrage for all citizens without discrimination on the grounds of gender. Among the different forms of democracies around the world, India adopted the Parliamentary form of democracy which is the best form of democracy. There could be some exceptions, but wherever Parliamentary form of democracy has been adopted people have more or less lent their support to it. I believe that being a Member of the Legislative Assembly, you must know your Constitution thoroughly.

You should also know the rights given to the States under various schedules of the Constitution of India with respect to making laws. You should also understand the procedures and practices of the Legislative Assembly. You should go through old debates, discussions and interactions held in the Legislative Assembly. You can prepare a research paper regarding discussions that took place in the Legislative Assembly during the formulation of various laws and also study the debates which took place on the same topics in Parliament. I feel that the more clearly we are able to articulate our views and thoughts on the floor of the House, the more we evolve as public representatives. Legislative Assembly is a platform which refines your personality. Your knowledge and experience benefit the country, the government and the citizens. Therefore, the more you sit in the House and actively participate in its proceedings, the more you gain experience. While participating in the proceedings of the Assembly, you will also become aware of the problems of various regions of the State. Members of the Assembly are elected from different constituencies. They raise the issues of their respective constituencies. The Legislative Assembly provides you a platform to know about the government and gives you a comprehensive view to understand the problems being faced by the people in the State. The matter may be raised by a member of the ruling party or of the Opposition, the Government considers the matters positively. It deliberates upon why the issue was raised and why the problem exists. The Government's affirmative efforts are reflected in the positive changes that take place in the society leading to the welfare of the citizens. I believe that Hon. Members take part in the discussions and debates in our Legislative Assemblies and Parliamentary Committees rising above the party lines. Therefore, you should make efforts to know all the provisions of the Constitution and the rights of the States under the various schedules of the Constitution. You should also understand the rules and regulations of the Legislative Assembly. You should also study old debates and discussions held in the Legislative Assembly and understand its various traditions and conventions. Moreover, knowing about the great legislators and leaders of the Legislative Assembly and reading about their experiences would help you become a better representative.

I believe that you may not get a chance to raise a particular matter in the Legislative Assembly. But still the more you participate in the proceedings of the Legislative Assembly, the more you get aware of different issues. You can raise these issues during discussions in the House. It is so because interacting with and reaching out to people is necessary for us. All the honorable legislators do this. Himachal Pradesh is the first State which is completely digitalised. I have been told that that all old debates, discussions and interactions held in the Legislative

Assembly have been digitalized. So, now whenever any issue is raised then you can access all the information regarding it on concerned digital platform and find out if it was raised earlier also and what were the opinions and viewpoints of other legislators. In this way, you can draw from their experiences and use it during your discussions and interactions. It is a matter of concern that nowadays the sessions of the Legislative Assemblies last very few days. It is surely a matter of concern for all of us. We keep discussing this matter from time to time. I feel that the proceedings of the Legislative Assembly should not be interrupted and House should not be adjourned regularly in a planned manner. All issues should be duly debated upon in the House. Conflict of opinion is a unique feature of our democracy. We should criticize if the situation calls for it. But it ought to be done in a constructive manner. Moreover, we should also not waste time in illogical and unnecessary blame games. We should avoid all such things. This platform is not meant for this. It is meant for policy formulations and various activities directed towards the welfare of the citizens. We should criticize where it is called for. Severe criticism and constructive suggestions provide meaningful feedback to the Government. If the Government takes those suggestions and criticisms positively, it would benefit from the debates and discussions held in the House. I am aware of the distinct geography of Himachal Pradesh. There are small villages and *Dhanis*. Some areas are surrounded by mountains. The terrain is difficult. But even the person living in the remotest hilly areas should feel that his representative fully understands his concerns, difficulties and problems. They should feel that the legislator whom they have elected is expressing their issues on the Floor of the House and trying to seek a solution from the government. This is the strength of our democracy. We should try to build this belief and confidence among citizens that though they might be sitting in the farthest corner, their elected representative would voice their concerns and articulate their issues in the House. We all should work towards this purpose. And, this would surely lead to positive outcomes. This is the very purpose for which the citizens elect their public representatives.

You all have assembled here to attend the two-day training camp. Please make use of the library here. And, if you get some time, you should also study the debates in the library. The dignified traditions and conventions followed and upheld so far in the House should be carried forward. You should also try to uphold such traditions and conventions in the Legislative Assembly. I extend my greetings and well wishes to all of you.

## ADDRESSES DELIVERED BY DIGNITARIES DURING INAUGURAL CEREMONY OF THE NEW PARLIAMENT BUILDING ON 28 MAY 2023

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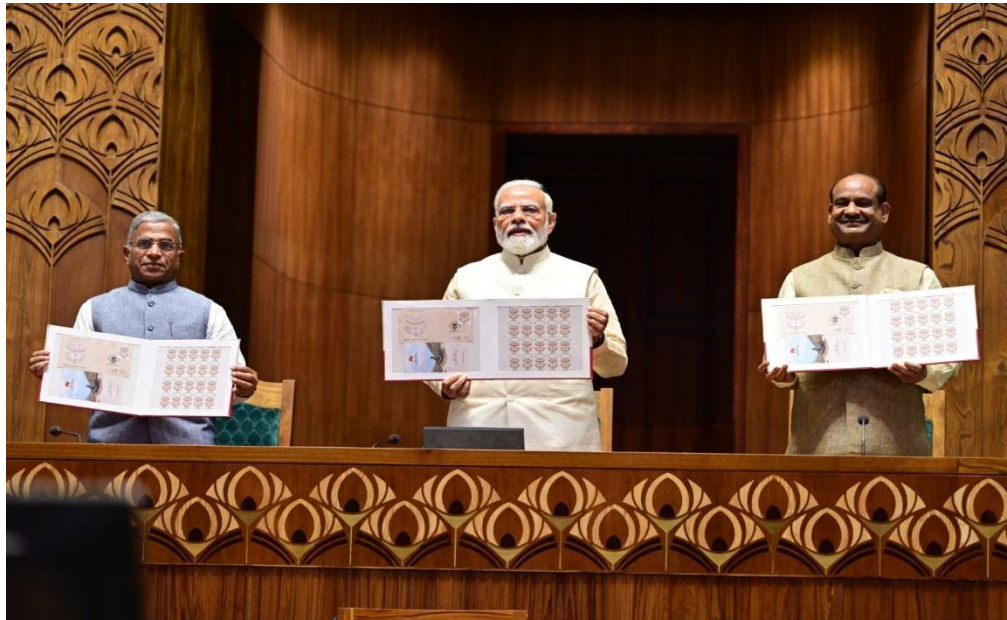
Prime Minister Shri Narendra Modi inaugurated the New Parliament Building, a symbol of our democracy's strength and resilience, on 28 May 2023. The day marked a historic moment in the journey of our great nation. The New Parliament Building is more than just bricks and mortar; it's a reflection of our aspirations. Its design combines modernity with a touch of our rich heritage, mirroring our journey from ancient wisdom to contemporary innovation. The structure stands tall as a tribute to our diversity, where every nook and corner is a reminder of the various cultures, languages, and traditions that make up our vibrant tapestry.

With an august gathering of high dignitaries, Hon'ble Prime Minister of India inaugurated the New Parliament Building. The ceremony began by performing *puja* with Vedic rituals and the Prime Minister installed the sacred *Sengol* in the Lok Sabha Chamber. The Prime Minister also unveiled inauguration plaque to commemorate the occasion. Prime Minister, Shri Modi also felicitated eleven *shramjeevis* for their contributions towards the construction of the New Parliament Building. It was followed by a *Sarva Dharma Prarthna Sabha* performed by various religious gurus. The Prime Minister, Shri Narendra Modi; Lok Sabha Speaker, Shri Om Birla; and Deputy Chairperson, Rajya Sabha, Shri Harivansh released commemorative postage stamp and coin to commemorate the occasion.



Prime Minister, Shri Narendra Modi; Lok Sabha Speaker, Shri Om Birla and Deputy Chairman, Rajya Sabha, Shri Harivansh releasing commemorative coin on the occasion of Inauguration of New Parliament Building on 28 May 2023.





Prime Minister, Shri Narendra Modi; Lok Sabha Speaker, Shri Om Birla and Deputy Chairman, Rajya Sabha, Shri Harivansh releasing commemorative postage stamp on the occasion of Inauguration of New Parliament Building on 28 May 2023.

Former President, Union Ministers, former Prime Ministers, Chief Ministers, Judges of the Supreme Court, Deputy Chairman, Rajya Sabha, Chief Justice of Delhi High Court, Members of Parliament, former Speakers and Deputy Speakers of Lok Sabha, former Deputy Chairpersons of Rajya Sabha, Bharat Ratna Awardees, Diplomats and several other dignitaries also graced the occasion.

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## ADDRESS DELIVERED BY THE PRIME MINISTER, SHRI NARENDRA MODI

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Prime Minister, Shri Narendra Modi delivering Inaugural Address in New Parliament Building on 28 May 2023.

*<sup>1</sup>Hon'ble Speaker of Lok Sabha Shri Om Birla ji, Deputy Chairman of Rajya Sabha Shri Harivansh ji, Hon'ble Members of Parliament, all senior public representatives, distinguished guests, all other dignitaries, and my dear countrymen!*

In every nation's journey of development, there are moments that become immortalized forever. Some dates etch an indelible signature on the forehead of history. Today, the 28<sup>th</sup> of May, 2023, is one such auspicious occasion. The country is celebrating 'Amrit Mahotsav' on the occasion of 75 years of its independence. The people of India have presented their democracy with the gift of this New Parliament House in this 'Amrit Mahotsav'. An all-faith prayer was held in the morning in the Parliament House complex. I congratulate all the countrymen for this golden moment of Indian democracy.

### **Friends,**

This is not just a building. It is a reflection of the aspirations and dreams of 140 crore Indians. This is the temple of our democracy giving the message of India's firm resolve to the world. This new Parliament House will prove to be an important link connecting plans with reality, policies

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<sup>1</sup>[https://www.pmindia.gov.in/en/news\\_updates/pms-address-at-the-celebration-of-dedication-of-new-parliament-building-to-the-nation/?comment=disable&tag\\_term=pmspeech](https://www.pmindia.gov.in/en/news_updates/pms-address-at-the-celebration-of-dedication-of-new-parliament-building-to-the-nation/?comment=disable&tag_term=pmspeech)

with implementation, will power with action power and determination with success. This new building will serve as a medium to materialize the dreams of our freedom fighters. This new building will witness the dawn of '*Aatma Nirbhar Bharat*'. This new building will witness the realization of the aspirations of a developed India. This new building is also an ideal representation of both the modern and ancient coexistence.

**Friends,**

New models can be established only by treading new paths. Today, a New India is setting new goals and forging new paths. There is a new enthusiasm and a new zeal. There is a new journey and a new perspective. The direction is new and the vision is new. The resolve is new, the confidence is new. And today, once again the entire world is looking at India, the determination of India, the prowess of the people of India, the spirit of the Indian people, with a sense of respect and hope. When India progresses, the world progresses. This new Parliament House will not only beckon India's development but also echo the call for global progress.

**Friends,**

On this historic occasion, the Holy Sengol has also been established in this new building of Parliament some time ago. Sengol was considered a symbol of the path of duty, service and nationhood in the Great Chola Empire. This Sengol became the symbol of the transfer of power under the guidance of Rajaji and the sages of Adheenam. The saints of Adheenam, who came especially from Tamil Nadu, were present in the Parliament House this morning to bless us. I respectfully bow down to them again. This sacred Sengol has been established in the Lok Sabha under their guidance. Recently, the media has shared a lot of information related to its history. I don't want to go into its details. But I believe it is our good fortune that we have been able to restore the glory and dignity of this sacred Sengol. Whenever proceedings begin in this Parliament House, this Sengol will continue to inspire us all.

**Friends,**

India is not only a democratic nation but also the mother of democracy. Today India is also a major base of global democracy. Democracy is not just a system for us; it is a culture, an idea, a tradition. Our Vedas teach us the democratic ideals of Sabhas and Samitis. The system of 'ganas' and republics is mentioned in texts like the Mahabharata. We have lived through republics like Vaishali. We have considered Lord Basaveshwara's '*Anubhava Mantapa*' as our pride. The inscription of 900 AD found in Tamil Nadu still surprises everyone. Our democracy is our inspiration, our Constitution is our resolve. Our Parliament is the best representative of this inspiration and resolution. And this Parliament declares the rich culture that the country

represents in the form of शैतेनिपद्य-मानस्यचरातिचरतोभगःचरैवेति, चरैवेति- चरैवेति॥ It means that the one who stops, his luck also stops. But the one who keeps going, his fate moves ahead, touches new heights. And therefore, one should keep going. Our India started its new journey after losing a lot after servitude. That journey has gone through many ups and downs, overcoming many challenges, and has now entered the 'Amrit Kaal' of independence. This 'Amrit Kaal' of independence is the 'Amrit Kaal' to forge new dimensions of development while preserving the heritage. This 'Amrit Kaal' of independence is the 'Amrit Kaal' to give a new direction to the country. This 'Amrit Kaal' of independence is the 'Amrit Kaal' to fulfil infinite dreams and innumerable aspirations. The call of this 'Amrit Kaal' is —

मुक्तमातृभूमिकोनवीनमानचाहिए।  
नवीनपर्वकेलिए, नवीनप्राणचाहिए।  
मुक्तगीतहोरहा, नवीनरागचाहिए।  
नवीनपर्वकेलिए, नवीनप्राणचाहिए।

(The free motherland deserves new values.

For the new festival, we need new spirits.

As a new song is being sung, we need a new melody.

For the new festival, we need new spirits.)

Therefore, this workplace, which is going to make India's future bright, should also be equally innovative and modern.

### **Friends,**

There was a time when India was counted among the most prosperous and splendid nations of the world. India's architecture proclaimed India's expertise from India's cities to palaces, from India's temples to sculptures. From the town planning of the Indus Civilization to the Mauryan pillars and stupas, from the magnificent temples built by the Cholas to the reservoirs and large dams, India's ingenuity amazed travellers from all over the world. But hundreds of years of slavery took away this pride from us. There was also a time when we started getting fascinated by the constructions in other countries. New India of 21st century, India full of high spirit, is leaving behind that mindset of slavery. Today, India is once again turning that glorious stream of ancient times towards itself. And this new Parliament House has become a living symbol of this effort. Today every Indian is full of pride looking at the new Parliament House. This building has heritage as well as architecture. There is art as well as skill in this building. There is culture in it as well as the voice of the Constitution.

You can see the interior of the Lok Sabha is based on the national bird peacock. The interior of the Rajya Sabha is based on the national flower lotus. And our national tree Banyan is also there in the premises of the Parliament. This new building has accommodated the diversity of different parts of our country. Granite and sandstone brought from Rajasthan have been used in it. The wooden work is from Maharashtra. The artisans of Bhadohi in UP have hand woven the carpets. In a way, we will see the spirit of 'Ek Bharat, Shrestha Bharat' in every particle of this building.

**Friends,**

We all know how difficult it was for everyone to carry out their work in the old building of the Parliament. There were problems related to technology as well as with seating arrangements. For the last two and a half decades, the country was continuously debating the need for a new Parliament building. And we also need to consider where will people sit when the number of seats will increase and the number of Members of Parliament will increase in the near future?

And therefore, it was the need of the hour that a new building of the Parliament should be constructed. And I am delighted to see that this magnificent building is equipped with modern facilities. As you can see, sunlight is directly entering this hall even at this moment. Full care has been taken care to ensure that electricity consumption is minimized and there are gadgets with the latest technology everywhere.

**Friends,**

This morning, I had the opportunity to meet a group of workers who were involved in the construction of this Parliament House. This Parliament House has also provided employment to around 60,000 workers. They have put their sweat and hard work into building this new structure. I am pleased to see that a dedicated digital gallery has been created in Parliament to honour their labour, which is perhaps a first of its kind in the world. Now their contribution to the construction of Parliament has also become immortal.

**Friends,**

If any expert assesses the past nine years, he will find that these nine years have been about new constructions and the welfare of the poor in India. Today, we take pride in the construction of the new Parliament House, but I am also satisfied with the construction of four crore homes for the poor in the past nine years. When we look at this magnificent building and hold our heads high, I am also satisfied with the construction of 11 crore toilets in the past nine years, which protected the dignity of women and made them hold their heads high. As we discuss the facilities in this Parliament House today, I am satisfied that we have constructed more than 400,000 kilometers of roads to connect villages in the past nine years. When we look at this eco-friendly building and

feel happy, I am satisfied that we have constructed more than 50,000 'Amrit Sarovars' (water reservoirs) to save every drop of water. As we celebrate and rejoice the Lok Sabha and Rajya Sabha in this new Parliament House, I am satisfied that we have also built more than 30,000 new Panchayat Bhavans (village council buildings) in the country. In other words, from Panchayat Bhavans to the Parliament House, our dedication remains the same, our inspiration remains unchanged.

The development of the country is synonymous with the development of its people.

**Friends,**

You would recall that I said 'this is the time, the right time' when I addressed the nation from the ramparts of the Red Fort on August 15. There comes a time in the history of every country, when the consciousness of the country is awakened anew. Reflecting on the 25 years before independence, the time leading up to 1947, a similar period occurred. Gandhi ji's non-cooperation movement instilled confidence in the entire nation. Gandhi ji connected every Indian with the resolve for self-rule. It was a time when every Indian wholeheartedly dedicated himself to the cause of independence, and we witnessed the outcome of this in India's freedom in 1947. This 'Amrit Kaal' of independence is also a significant milestone in India's history. In 25 years from now, India will celebrate 100 years of independence. We also have 25 years of 'Amrit' period ahead of us. Our goal is to make India a developed nation by working together in these 25 years. The goal is ambitious, the path challenging, but it requires every citizen to wholeheartedly commit, take new initiatives, make new resolutions, and embrace a new momentum. And history bears witness to the fact that the belief of Indians is not limited to India alone. The struggle for our independence had ignited a new consciousness in many countries around the world. Through our fight for independence, India not only gained freedom but also inspired several nations on the path to freedom. India's belief supported the belief of other nations. Therefore, when a diverse country like India, with its vast population and numerous challenges, moves forward with confidence, it also serves as an inspiration to many countries around the world. Every success of India will become a cause for inspiration, as a symbol of success for different countries in different parts of the world in the days to come. If India swiftly eradicates poverty today, it also provides inspiration for many countries to overcome poverty. The resolution for a developed India will become a source of strength for many other nations. Hence, the responsibility of India becomes even greater.

**And friends,**

The first condition for success is to have belief in oneself. This new Parliament House will elevate that belief to new heights. It will serve as a source of inspiration for all of us in the building of a developed India. This Parliament House will awaken the sense of duty in every Indian. I believe that the representatives who sit in this Parliament will strive to give a new direction to democracy with renewed inspiration. We must move forward with the spirit of “Nation First” – इदंराष्ट्रायइदंनमम. We must prioritize our responsibilities — कर्तव्यमेवकर्तव्यं, अकर्तव्यंनकर्तव्यं. We must uphold our duties above all else. We must set an example through our conduct — यद्यदा-चरतिश्रेष्ठःतत्तदेवइतरोजनः We must constantly strive for self-improvement — उद्धरेत्आत्मनाआत्मानम्। We must create our own path— अप्प दीपोभवः We must discipline ourselves, introspect, and practice self-restraint — तपसोहिपरमनास्ति, तपसाविन्दतेमहत। We must make the welfare of the people our life’s mantra — लोकहितंममकरणीयम्. When we fulfil our responsibilities with honesty in this new Parliament House, the citizens of the country will also find new inspiration.

**Friends,**

This new Parliament will provide a fresh energy and strength to the world’s largest democracy. Our workers have made this Parliament House magnificent with their hard work and sweat. Now, it is the responsibility of all of us parliamentarians to make it even more divine with our dedication. As a nation, the resolve of all the 140 crore Indians is the life force of this new Parliament. Every decision made here will shape and adorn the coming centuries. Every decision made here will empower the future generations. Every decision made here will lay the foundation for a bright future of India. This is where the path to empowerment of the poor, Dalits, marginalized communities, tribal communities, Divyangs, and every disadvantaged family traverses. Every brick, every wall of this new Parliament House is dedicated to the welfare of the poor. Over the next 25 years, the new laws enacted in this new Parliament House will transform India into a developed nation. The laws enacted in this Parliament will help alleviate poverty in India. The laws enacted in this Parliament will create new opportunities for the youth and empower women. I believe that this new Parliament House will serve as the foundation for the creation of a new India. It will be a prosperous, strong, and developed India that adheres to principles of policy, justice, truth, dignity, and duty. I extend my heartfelt congratulations to all the citizens of India on the inauguration of the new Parliament House. Thank you!

## ADDRESS DELIVERED BY THE SEAKER, LOK SABHA, SHRI OM BIRLA

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Lok Sabha Speaker, Shri Om Birla addressing distinguished gathering on the occasion of Inauguration of New Parliament Building on 28 May 2023.

*Hon'ble Prime Minister of India, Shri Narendra Modi ji;  
Deputy Chairman of Rajya Sabha, Shri Harivansh Ji;  
Dignitaries, Ladies, and Gentlemen:*

Namaskar,

I extend a warm welcome and greetings to all of you at the inauguration ceremony of this newly constructed building of our Parliament which symbolizes India's democratic traditions.

During this *Azadi ka Amritkaal*, the entire nation is witnessing this important and historic moment today. Let me take this opportunity to thank our Hon'ble Prime Minister for his determination and inspiring guidance under which this new Parliament building has been completed in less than two and a half years. I would also like to thank the thousands of workers involved in construction activities for their continuous hard work and sincere efforts in completing this arduous task.

During the challenging times of the Covid-19 pandemic, our workers displayed great dedication towards their duties which helped realizing this collective resolve of the nation.



People's representatives work relentlessly in public interest and service. For the last seven decades, our learned leaders and MPs are putting their best efforts to address the problems of the masses in Parliament through meaningful debates and discussions. In Parliament, many important legislations are also passed, which brought substantial transformation in the socio-economic lives of the people. Our democracy has become stronger. On this occasion, I also express my gratitude to all of them.

I express my gratitude to my predecessors in Lok Sabha for their dedication and invaluable contributions to amplify the dignity and prestige of this august House.

India is the world's oldest democracy. The world also considers us as the country for the origin of democracy.

In this journey of parliamentary democracy, we have established good traditions and practices in the Houses. Owing to efficient, transparent, and reliable management of our electoral process, people's belief in democracy has strengthened. India's reputation has increased in the world during this *Amrutkaal*.

Today, the world admires India for its deep-rooted democratic values and seeks its greater role in addressing global challenges. The Parliament of India is the supreme center of the democratic system. The ever-increasing public participation in democratic processes is a testimony to this.

Democracy is the valuable legacy, precious heritage of our Country. Democracy is the strength of our present and the foundation of our bright future.

Our Parliament is capable to transform domestic and global challenges into opportunities. India's strength lies in unity in diversity.

One can experience this strength in Parliament also, where despite regional and ideological differences; all members raise issues of national interest in one voice. This is the strength of our democracy.

The Parliament of India is the custodian of the glorious democratic legacy of this great and ancient nation. Our present Parliament House has witnessed many historical events including India's independence and the making of the Constitution. Therefore, it is our responsibility to preserve this precious heritage.

Members from ruling and opposition parties have, on several occasions, felt the need for the construction of a new Parliament building. It was in this context that both the houses Rajya Sabha and the Lok Sabha took the matter to Hon'ble Prime Minister for the construction of a new Parliament building.

I once again express my gratitude to the Hon'ble Prime Minister, who, respecting the sentiments of the Hon'ble Members, immediately accepted this request and also fulfilled it in such a short period.

Our Hon'ble Prime Minister installed a historic scepter 'Sengol' next to the Lok Sabha's chair. This manifests his commitment to respect our ancient traditions and, just and fair governance.

This newly constructed building is a wonderful confluence of our rich culture, ancient heritage, and today's aspirations. In the new building, hon'ble members will be able to manifold their work efficiency by using new technology. I am confident that the new atmosphere will engender new ideas. Our new building combines the uniqueness of energy conservation, water conservation, green technology, and environmental friendliness.

This building is a marvelous example of architecture, craft, art, and culture. It will showcase the rich and diverse cultural legacy of India. In this building, every Indian will also get a glimpse of the culture of his/ her respective state. Hence, I request my fellow Hon'ble MPs to enter the new building of Parliament with a new resolve.

Let us carry forward the good traditions of democracy. Let us establish the highest standards of parliamentary discipline, decorum, and dignity so that India's democratic institutions become a model for other democratic institutions in the world. I am sure that in the new environment, together we will be able to build a better and developed India through constructive and positive discussions with more energy. Once again, many-many congratulations to all of you.

## PARLIAMENTARY EVENTS AND ACTIVITIES

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### CONFERENCES AND SYMPOSIA

**Meeting of the 51<sup>st</sup> Session of the Steering Committee of Parliamentary Conference on the WTO (PCWTO):** The Meeting of the 51<sup>st</sup> Session of the Steering Committee of Parliamentary Conference on the WTO (PCWTO) was held in Brussels, Belgium on 27 April 2023. Shri Rajiv Pratap Rudy, Member, Lok Sabha, and Member of the Steering Committee of PCWTO participated in the above meeting. During the meeting, the participants received updates on the recent developments at the WTO, and shared views on promoting exchanges of good practices with respect to role of Parliaments in the context of International Trade.

**The 14<sup>th</sup> meeting of IPU High-Level Advisory Group on Countering Terrorism and Violent Extremism:** The 14<sup>th</sup> meeting of the IPU High-Level Advisory Group on Countering Terrorism and Violent Extremism was held in virtual format on 11 May 2023. Smt. Sumalatha Ambareesh, Member, Lok Sabha and Member of the IPU High-Level Advisory Group on Countering Terrorism and Violent Extremism participated in the above meeting.

**Meeting of Asian Parliamentary Assembly (APA) Standing Committee on Economic Affairs and Sustainable Development:** The APA Standing Committee on Economic Affairs and Sustainable Development was held in Manama (Bahrain) from 16 to 17 May 2023. An Indian Parliamentary Delegation (IPD) consisting of Shri Jayant Chaudhary, Member, Rajya Sabha, and Shri Brijendra Singh, Member, Lok Sabha attended the aforesaid meeting. During the above-mentioned meeting, discussion was held on multiple resolutions related to the issues of environment, economic growth, energy security, poverty eradication, achievement of SDGs, water and sanitation, and green finance.

**Parliamentary Conference on Interfaith Dialogue:** A Parliamentary Conference on Interfaith Dialogue was held in Marrakesh, Morocco from 13 to 15 June 2023. The Conference was jointly organized by the Inter Parliamentary Union (IPU) and the Parliament of the Kingdom of Morocco. During the Conference, a General Debate was held on the

theme *Parliaments and religious leaders: Promoting dialogue, working together for our common future*. Various Panel Discussions on the broader themes of Rule of Law and Peace & Inclusion were also held during the Conference. Shri Ghanshyam Tiwari, Member, Rajya Sabha attended the above Conference and participated in the aforesaid General Debate and Panel Discussions. At the end of the conference, an Outcome Document, namely, the "Marrakesh Communiqué" was adopted.

**The 20<sup>th</sup> General Assembly of Asia Pacific Parliamentarians' Conference on Environment and Development (APPCED):** The 20<sup>th</sup> General Assembly of Asia Pacific Parliamentarians' Conference on Environment and Development (APPCED) was held in Seoul, Republic of Korea from 14 to 15 June 2023. An Indian Parliamentary Delegation, namely, Shri Prabhakar Reddy Vemireddy, Member, Rajya Sabha and Dr. Jayanta Kumar Roy, Member, Lok Sabha attended the above Assembly. The overall theme of the Assembly was *Climate Change and Green Growth Strategies*. At the conclusion of the Conference, an Outcome Document, namely, "Seoul Declaration" was adopted.

**Extraordinary meeting of the IPU Committee on International Humanitarian Law:** An Extraordinary meeting of the IPU Committee on International Humanitarian Law was held on 16 June 2023 in virtual mode. Dr. Sasmit Patra, Member, Rajya Sabha and Member of IPU Committee on International Humanitarian Law Committee attended the meeting.

**Meeting of the Co-Rapporteurs of the IPU Second Standing Committee on Sustainable Development:** The IPU Standing Committee on Sustainable Development organised an expert hearing on 16 June 2023 in virtual mode in the context of the draft Resolution of the Committee on the theme *Partnerships for climate action: Promoting access to affordable green energy, and ensuring innovation, responsibility and equity*. Dr. Sasmit Patra, Member, Rajya Sabha and one of the co-rapporteurs for drafting of the above resolution participated in the meeting.

**Webinar of IPU Asia Pacific Geopolitical Group:** The Parliament of Australia, present Chair of the IPU Asia Pacific Geopolitical Group organized a webinar on 28 June

2023 on the theme *Engaging Youth in the work of Parliaments in the Asia Pacific Region*. Dr. Sasmit Patra attended the webinar.

**290<sup>th</sup> session of the IPU Executive Committee:** The 290<sup>th</sup> session of the IPU Executive Committee was held in Lisbon, Portugal from 28 to 30 June 2023. Smt. Aprajita Sarangi, Member, Lok Sabha and Member of the IPU Executive Committee attended the session.

**Celebration of the International Day of Parliamentarism on 30 June 2023:** The International Day of Parliamentarism is celebrated every year on 30 June by IPU member Parliaments to commemorate the foundation day of IPU. The theme of this year's International Day of Parliamentarism focused on *Parliaments for Planet* for mobilizing the Parliaments for climate action. On this occasion, the Hon'ble Speaker, Lok Sabha, Shri Om Birla wrote an article which was published in the *Hindustan Times* on 'Green Parliament'. The article focused on the need to spread awareness about the role of Parliaments in promoting environment sustainability. The article also received coverage on the IPU Website under the *IPU News section*.

**Mid-Year Executive Committee Meeting of the Commonwealth Parliamentary Association (CPA):** India's Parliamentary Delegation, namely, Shri Uday Pratap Singh, Member, Lok Sabha; Shri Biswajit Daimary, Speaker, Assam Legislative Assembly; and Smt. Ritu Khanduri Bhushan, Speaker, Uttarakhand Vidhan Sabha, who are the Regional Representatives from CPA India Region, attended the CPA Mid Year Executive Committee Meeting hosted by CPA Gibraltar Branch from 17 to 20 April 2023. Shri Anurag Sharma Member, Lok Sabha and Treasurer, CPA, attended the meetings of Audit Sub-Committee, Coordinating Committee and Finance Sub-Committee virtually.

On 18 April 2023, Shri Uday Pratap Singh and Smt. Ritu Khanduri Bhushan attended the Finance Sub-Committee meeting. Shri Biswajit Daimary attended the meeting of the Planning and Review Sub-Committee. The Regional Secretaries' meeting was attended by Dr. Yumnam Arun Kumar, Director, Lok Sabha Secretariat as the Alternate Regional Secretary for the CPA India Region.

The CPA Mid-Year Executive Committee Meeting discussed important matters related to CPA which *inter-alia* includes, CPA Status and possible relocation of CPA Headquarters Secretariat; Increase in CPA Membership fee; CPC Modalities; CPA Travel Policy; etc. The meetings focused on preparations for the upcoming 66<sup>th</sup> Commonwealth Parliamentary Conference (CPC) at Accra, Ghana from 30 September to 6 October 2023.

**Virtual Meeting of CPA Working Group on Human Rights:** The CPA Working Group on Human Rights Meeting was held on 14 June 2023 in Virtual Mode. Shri Jamyang Tsering Namgyal, Member, Lok Sabha and member of the Working Group from the CPA India Region attended the Meeting. The meeting was held to update on the progress made by CPA Working Group on Human Rights since July 2022. The Secretary General, CPA, Shri Stephen Twigg provided an overview of the Parliamentary Academy course on the Human Rights that focuses on the role of Parliaments and Parliamentarians in upholding and strengthening human rights. He further informed that a Workshop on Human Rights is planned to be held during the forthcoming 66<sup>th</sup> CPC in early October 2023 at Accra, Ghana to share best practices within the Commonwealth.

### **BIRTH ANNIVERSARIES OF NATIONAL LEADERS**

On the birth anniversaries of national leaders whose portraits adorn the Central Hall of Parliament House, and also on the birth anniversaries of former Speakers of Lok Sabha, functions are organized under the auspices of the Indian Parliamentary Group (IPG) to pay tributes to the leaders. Booklets containing the profiles of these leaders, prepared by the Library and Reference, Research, Documentation and Information Service (LARRDIS) of the Lok Sabha Secretariat, are distributed on the occasion.

The birth anniversaries of the following leaders were celebrated during the period from 1 April to 30 June 2023:

**Dr. B.R. Ambedkar:** On the occasion of the birth anniversary of Dr. B.R. Ambedkar, a function was held on 14 April 2023 in the Parliament House. Lok Sabha Speaker, Shri Om Birla; Union Minister, Shri Bhupender Yadav; Leader of Opposition in Rajya Sabha, Shri Mallikarjun Kharge; Minister of State, Shri Arjun Ram Meghwal; Deputy Chairman, Rajya

Sabha, Shri Harivansh and other Parliamentarians paid floral tributes at the portrait of Dr. B.R. Ambedkar.

**Pandit Motilal Nehru:** On the occasion of the birth anniversary of Pandit Motilal Nehru, a function was held on 6 May 2023 in the Parliament House. The Minister of State for Education and External Affairs, Dr. Rajkumar Ranjan Singh; Members of Parliament and former Members of Parliament paid floral tributes at the portrait of Pandit Motilal Nehru.

**Gurudev Rabindranath Tagore:** On the occasion of the birth anniversary of Gurudev Rabindranath Tagore, a function was held on 9 May 2023 in the Parliament House. Lok Sabha Speaker, Shri Om Birla; Minister of State in the Ministry of Micro, Small and Medium Enterprises, Shri Bhanu Pratap Singh Verma; Members of Parliament and other dignitaries paid floral tributes at the portrait of Gurudev Rabindranath Tagore.

**Dr. Neelam Sanjiva Reddy:** On the occasion of the birth anniversary of Dr. Neelam Sanjiva Reddy, a function was held on 19 May 2023 in the Parliament House. Lok Sabha Speaker, Shri Om Birla, Deputy Chairman, Rajya Sabha, Shri Harivansh and Members of Parliament paid floral tributes at the portrait of Dr. Neelam Sanjiva Reddy.

**Shri K.S. Hegde:** On the occasion of the birth anniversary of Shri K.S. Hegde, a function was held on 11 June 2023 in the Parliament House. Members of Parliament paid floral tributes at the portrait of Shri K.S. Hegde.

## **PARLIAMENTARY RESEARCH AND TRAINING INSTITUTE FOR DEMOCRACIES (PRIDE)**

During the period from 1 April to 30 June 2023, the Parliamentary Research and Training Institute for Democracies (PRIDE) had organized the following Courses/Programmes/Events for Members/Delegates/ Probationers/Dignitaries/Officials:

**I. Orientation Programme for Members of State Legislative Assembly:** (i) Forty-five Members of Nagaland Legislative Assembly; (ii) Fifty-four Members of Meghalaya Legislative Assembly; and (iii) Twenty Members of Himachal Pradesh Legislative Assembly attended the Orientation Programme at PRIDE from 25 to 26 April 2023; 2 to 4 May 2023; and 10 to 12 May 2023, respectively.

**II. Know your Leader-Floral Tribute Programmes to Pay Homage to the National Leaders at Central Hall of Parliament House:** Six hundred and thirty-five youths participated in the Programme *Know Your Leader- Participation of Youths in Event of Floral Tribute Programme in the Central Hall of Parliament to Pay Homage to National Leaders on the Birth Anniversaries of Dr. Bhim Rao Ambedkar and Gurudev Rabindranath Tagore*" on 14 April 2023 and 9 May 2023.

**III. Samajh Sansad Ki:** On the Occasion of *Azadi Ka Amrit Mahotsav (75 Years of Independence)*, PRIDE organized the Programme "Know your Parliament (KYP)- *Samajh Sansad Ki*" for the students of Kota and Bundi District of Rajasthan. As part of the Programme, seven hundred and twenty-one selected students/winners (I to VI Batch) of the above Programme were invited for attending a Study Visit to Parliament from 30 April to 2 May; 1 to 3 May; 9 to 11 May; 10 to 12 May; 14 to 16 May; and 15 to 17 May 2023. Besides, sixty-four participants from Karnal District, Haryana also attended the Programme on 12 May 2023.

**IV. Familiarization Programme for Public Representatives of Zila Parishad:** Eighty Newly Elected Public Representatives of Zila Parishad of Panipat and Karnal Districts of Haryana attended Familiarization Programme at PRIDE on 7 June 2023.

**V. Appreciation Courses:** Two Appreciation Courses in Parliamentary Processes and Procedures were organized for: (i) Thirty-two Probationers of Indian Railway Protection Force Service (IRPFS); Indian Defence Estates Service (IDES); Competition Commission of India (CCI); and the Institute of Constitutional and Parliamentary Studies (ICPS) attended Appreciation Course in Parliamentary Processes and Procedures from 24 to 25 April 2023; and (ii) Thirty-two Probationary Officers of the Indian Railway Traffic Service (IRTS) attended Appreciation Course in Parliamentary Processes and Procedures from 15 to 16 June 2023.

**VI. Induction Training Programme (ITP):** Thirty-nine IFS Officer Trainees of 2022 batch attended Induction Training Programme (ITP) on 7 June 2023.

**VII. Capacity Building/Training Programme for officials of Lok Sabha/ Rajya Sabha and State Legislature Secretariats:** (i) Four hundred and sixty-six Officials/Staff of Lok Sabha Secretariat attended Training Programme for messenger service and staff car driver service (Batch I to V) from 17 to 21 April 2023; (ii) Forty-six Officials of Lok Sabha, Rajya Sabha and



State Legislature Secretariats attended the Capacity Building Programme in Drafting of Committee Reports and Committee Management from 26 to 28 April 2023; (iii) One hundred and fifty Officials of Lok Sabha Secretariat attended Training Programme on *Behaviour & Work Ethics and Introduction to New Parliament Building* on 8 May 2023; (iv) Forty Officials of Lok Sabha, Rajya Sabha and State Legislature Secretariats attended the Capacity Building Programme for officials dealing with Questions, Legislative and Budgetary Process from 10 to 12 May 2023; (v) One hundred and fifty officials of various Ministries (Centre and State), Lok Sabha Secretariat, Rajya Sabha Secretariat and Secretariat of State Legislative Assemblies attended the Training Programme in Legislative Drafting, organized by the Institute for Constitutional and Parliamentary Studies (ICPS) in co-ordination with the Parliamentary Research and Training Institute for Democracies from 15 to 26 May 2023; (vi) Thirty-three Promoted Executive Officers/Research Officers of Lok Sabha Secretariat attended Training Programme at Institute of Rural management Anand, IRMA, Anand, Gujarat from 15 to 19 May 2023; (vii) Eighty-four Promoted Executive Officers/Research Officers of Lok Sabha Secretariat attended Training Programme at National Academy of Direct Taxes (NADT), Nagpur, Maharashtra from 22 to 26 May 2023; (viii) Thirty-three Promoted Executive Officers/Research Officers of Lok Sabha Secretariat attended Training Programme at Dr. MCR Human Resource Development Institute of Telangana, Hyderabad, Telangana from 29 May to 2 June 2023; (ix) Thirty-four Promoted Executive Officers/Research Officers of Lok Sabha Secretariat attended Training Programme at Institute of Rural Management Anand, IRMA, Anand, Gujarat from 5 to 9 June 2023; (x) One hundred and three officials of Lok Sabha Secretariat attended Online Computer Training Programme in MS-Excel and MS Power Point from 12 to 16 June and 19 to 23 June 2023; (xi) Sixteen Officers of Lok Sabha, Rajya Sabha and State Legislature Secretariats attended Capacity Building Programme organized for the officials providing Research, Reference Information and Library Service from 14 to 16 June 2023; (xii) Twenty one Officials of Lok Sabha, Rajya Sabha and State Legislature Secretariats attended Capacity Building Programme organized by PRIDE for Editorial and Translation Services from 21 to 23 June 2023; and (xiii) Thirty Officials of Lok Sabha, Rajya Sabha and State Legislature Secretariats attended Capacity Building Programme organized by PRIDE for officials providing Protocol, Coordination and Liaison Services from 26 to 28 June 2023.

**VIII. *Chintan Shivir* for officials of Lok Sabha Secretariat:** Four hundred and forty-nine officials of Lok Sabha Secretariat and allied agencies participated in the *Chintan Shivir* from 24 to 25 April and from 18 to 19 May 2023.

**IX. Study Visit (International) (a):** (i) Thirteen members delegation of Leaders and Members of the South Sudan attended the Study Visit on 5 April 2023; (ii) Thirty-three Overseas Professionals from 19 Countries currently undergoing an International training Programme at HUDCO's Human Settlement Management Institute (HSMI), New Delhi sponsored by the Ministry of External Affairs (MEA), New Delhi attended the Study Visit on 12 April 2023; (iii) Forty participants from different Countries under the Gen Next Democracy Network Programme of the Indian Council for Cultural Relations (ICCR), New Delhi attended Study Visit on 16 May 2023; (iv) Eight officials from Parliament of Ghana, attended the Capacity building Programme from 17 to 19 May 2023; (iv) Thirty-eight Students/Faculty-members from Georgetown University, Washington D.C., USA attended Study Visit on 25 May 2023; and (vi) Two hundred and twenty-nine Civil Servants of Bangladesh attending Training Programme at NCGG, Mussoorie, Uttarakhand, attended the Study Visit on 3, 17 & 31 May, 14 & 28 June 2023.

**Study Visit (National) (b):** Forty-four Study Visits (National) were organized during the period.

### **Members' Reference Service**

Members' Reference Service caters to the information needs of Members of Parliament, primarily in connection with their day-to-day parliamentary work. The Service brings out Reference Notes and Legislative Notes on important issues and Bills/Ordinances before the House.

During the period from 1 April to 30 June 2023, a total of 188 Reference requests were received from Hon'ble Members of Parliament and disposed off, out of which 145 References were Offline and 43 References were Online. Three Reference Notes were prepared and uploaded on Lok Sabha website as well as shared with Hon'ble Members through Members' Portal.

**PARLIAMENTARY AND CONSTITUTIONAL DEVELOPMENTS**  
**(1 APRIL TO 30 JUNE 2023)**

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Events covered in this Feature are based primarily on the information available in the public domain including the official websites of the Union and the State Legislatures, the Election Commission of India, and also reports appearing in daily newspapers. As such, the Lok Sabha Secretariat does not accept any responsibility for their accuracy, authenticity or veracity.

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**INDIA**

**DEVELOPMENTS AT THE UNION**

*Resignation of Rajya Sabha Member:* On 11 April 2023, Shri Luizinho Joaquim Faleiro, Member of the All India Trinamool Congress from West Bengal, resigned.

*Lok Sabha Bye-election Result:* On 13 May 2023, Shri Sushil Kumar Rinku of the Aam Aadmi Party was declared elected from Jalandhar, Punjab Lok Sabha Constituency in the bye-election held on 10 May 2023.

*Cabinet Reshuffle:* On 18 May 2023, Shri Kiren Rijiju and Prof. S.P. Singh Baghel were re-allocated the portfolio of the Ministry of Earth Sciences and the Minister of State for the Ministry of Health and Family Welfare, respectively. Shri Arjun Ram Meghwal was allocated the additional charge as the Minister of State in the Ministry of Law and Justice.

*Death of Lok Sabha Member(s):* On 30 May 2023, Shri Balubhau *alias* Suresh Narayan Dhanorkar, Member of the Indian National Congress from Chandrapur, Maharashtra, passed away.

*Death of Rajya Sabha Member:* On 26 June 2023, Shri Hardwar Dubey, Member of the Bharatiya Janata Party from Uttar Pradesh, passed away.

**AROUND THE STATES**

**BIHAR**

*Oath of New Minister:* On 16 June 2023, the Governor, Shri Rajendra Vishwanath Arlekar, administered oath of office and secrecy to the newly-inducted Minister, Shri Ratnesh Sada.

## DELHI

*Cabinet Reshuffle:* On 30 June 2023, the Cabinet Minister, Ms. Atishi was allocated additional charges of the Departments of Finance, Revenue and Planning.

## KARNATAKA

*Legislative Assembly Election Results:* Assembly elections to the 224-seat Karnataka State Legislative Assembly were held on 10 May 2023. The results were announced on 13 May 2023. The party position following the elections was as follows:

<b>Name of the Party</b>	<b>Seats</b>
Indian National Congress	135
Bharatiya Janata Party	66
Janata Dal (Secular)	19
Kalyana Rajya Pragathi Paksha	1
Sarvodaya Karnataka Paksha	1
Independent	2
<b>Total</b>	<b>224</b>

*Oath of Chief Minister and Deputy Chief Minister:* On 20 May 2023, *Sarvashri* Siddaramaiah and D.K. Shivakumar were sworn in as the Chief Minister and the Deputy Chief Minister, respectively, along with eight Ministers, *viz.*, *Sarvashri* K. H. Muniyappa, K.J. George, M.B. Patil, Satish Jarakiholi, Priyank Kharge, Ramalinga Reddy, B.Z. Zameer Ahmed Khan and Dr. G. Parameshwara.

*Appointment of New Speaker:* On 24 May 2023, Shri U.T. Khader was elected as the Speaker of the Karnataka Legislative Assembly.

*Oath of New Ministers:* On 27 May 2023, the Governor, Shri Thaawarchand Gehlot, administered oath of office and secrecy to twenty-four newly-inducted Ministers, *viz.*, *Sarvashri* H.K. Patil, Krishna Byregowda, N. Cheluvayaswamy, K. Venkatesh, Eshwar Khandre, Dinesh Gundu Rao, Kyathasandra N. Rajanna, Sharanabasappa Darshanapur, Shivanand Patil, Thimmapur Ramappa Balappa, S.S. Mallikarjun, Tangadagi Shivaraj Sangappa, Mankal Vaidya, Rahim Khan, D. Sudhakar, Santosh S. Lad, N.S. Boseraju, Suresha B.S., Madhu Bangarappa, B. Nagendra, Dr. H.C. Mahadevappa, Dr. Sharanaprakash Rudrappa Patil, Dr. M.C. Sudhakar and Smt. Laxmi R. Hebbalkar.

## **MEGHALAYA**

*Assembly Bye-election Result:* On 13 May 2023, Shri Synshar Kupar Roy Lyngdoh Thabah of the United Democratic Party was declared elected from Sohiong Assembly Constituency in the bye-election held on 10 May 2023.

## **ODISHA**

*Assembly Bye-election Result:* On 13 May 2023, Ms. Dipali Das of the Biju Janata Dal was declared elected from Jharsuguda Assembly Constituency in the bye-election held on 10 May 2023.

*Oath of New Ministers:* On 22 May 2023, the Governor, Shri Ganishi Lal, administered oath of office and secrecy to three newly-inducted Ministers, *Sarvashri* Bikram Keshari Arukha, Sudam Marndi and Sarada Prasad Nayak.

## **PUNJAB**

*Oath of New Ministers:* On 31 May 2023, the Governor, Shri Banwarilal Purohit, administered oath of office and secrecy to two newly-inducted Ministers, *Sarvashri* Gurmeet Singh Khudian and Balkar Singh.

## **UTTAR PRADESH**

*Assembly Bye-election Result:* On 13 May 2023, Smt. Rinki Kol and Shri Shafeek Ahmed Ansari both members of the Apna Dal Soneylal were declared elected from Chhanbey and Suar Assembly Constituencies, respectively, in the bye-election held on 10 May 2023.

## **EVENTS ABROAD**

### **BANGLADESH**

*Oath of President:* On 24 April 2023, Mr. Mohammed Shahabuddin was sworn in as the President of Bangladesh.

### **BULGARIA**

*Oath of Prime Minister:* On 6 June 2023, Mr. Nikolay Denkov was sworn in as the Prime Minister of Bulgaria.

## **GREECE**

*Oath of Prime Minister:* On 26 June 2023, Mr. Kyriakos Mitsotakis was sworn in as the Prime Minister of Greece.

## **MONTENEGRO**

*Oath of President:* On 20 May 2023, Mr. Jakov Milatovic was sworn in as the President of Montenegro.

## **NIGERIA**

*Oath of President:* On 29 May 2023, Mr. Bola Tinubu was sworn in as the President of Nigeria.

## **SIERRA LEONE**

*Oath of President:* On 27 June 2023, Mr. Julius Maada Bio was sworn in as the President of Sierra Leone for the Second term.

## **REPUBLIC OF TÜRKIYE**

*Oath of President:* On 3 June 2023, Mr. Recep Tayyip Erdogan was sworn in as the President of Republic of Türkiye for the third term.

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**APPENDIX – I**

**STATEMENT SHOWING WORK TRANSACTED BY THE COMMITTEES OF  
LOK SABHA DURING 1 APRIL TO 30 JUNE 2023**

**WORKING OF PARLIAMENTARY COMMITTEES**

<b>S.N.</b>	<b>Name of the Committee</b>	<b>No. of Sittings</b>	<b>No. of Reports</b>
(i)	Business Advisory Committee	-	-
(ii)	Committee on Absence of Members from the Sitting of the House	-	-
(iii)	Committee on Empowerment of women	1	-
(iv)	Committee on Estimates	4	-
(v)	Committee on Ethics	-	-
(vi)	Committee on Government Assurances	1	-
(vii)	Committee on Member of Parliament Local Area Development Scheme (MPLADS)	-	-
(viii)	Committee on Papers Laid on the Table	1	12
(ix)	Committee on Petitions	-	-
(x)	Committee on Private Members' Bills and Resolutions	-	-
(xi)	Committee on Privileges	2	-
(xii)	Committee on Public Accounts	6	5
(xiii)	Committee on Public Undertakings	7	-
(xiv)	Committee on Subordinate Legislation	5	-
(xv)	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	2	-
(xvi)	General Purpose Committee	-	-
(xvii)	House Committee	-	-
(xviii)	Library Committee	-	-
(xix)	Railway Convention Committee	-	-
(xx)	Rules Committee	-	-

**JOINT/SELECT COMMITTEE**

<b>S.N.</b>	<b>Name of the Committee</b>	<b>No. of Sittings</b>	<b>No. of Reports</b>
(i)	Joint Committee on Offices of Profit	-	-
(ii)	Joint Committee on Salaries and Allowances of Members of Parliament	1	-

**DEPARTMENTALLY RELATED STANDING COMMITTEES**

<b>S.N.</b>	<b>Name of the Committee</b>	<b>No. of Sittings</b>	<b>No. of Reports</b>
(i)	Committee on Agriculture, Animal Husbandry and Food Processing	4	-
(ii)	Committee on Chemicals and Fertilizers	2	-
(iii)	Committee on Coal, Mines and Steel	-	-
(iv)	Committee on Defence		
(v)	Committee on Energy	8	-
(vi)	Committee on External Affairs	4	1
(vii)	Committee on Finance	4	-
(viii)	Committee on Food, Consumer Affairs and Public Distribution	3	-
(ix)	Committee on Communication and Information Technology	3	-
(x)	Committee on Labour, Textiles and Skill Development	6	-
(xi)	Committee on Petroleum and Natural Gas	-	-
(xii)	Committee on Railways	1	-
(xiii)	Committee on Rural Development and Panchayati Raj	2	-
(xiv)	Committee on Social Justice & Empowerment	1	-
(xv)	Committee on Housing and Urban Affairs	1	-
(xvi)	Committee on Water Resources	1	-

## APPENDIX-II

### STATEMENT SHOWING THE WORK TRANSACTED BY THE COMMITTEES OF RAJYA SABHA DURING 1 APRIL TO 30 JUNE 2023

#### WORKING OF PARLIAMENTARY COMMITTEES

S.N.	Name of the Committee	No. of Sittings	No. of Reports
(i)	Business Advisory Committee	-	-
(ii)	Committee on Ethics	-	-
(iii)	Committee on Government Assurances	2	-
(iv)	Committee on Member of Parliament Local Area Development Scheme (MPLADS)	1	-
(v)	Committee on Papers Laid on the Table	1	-
(vi)	Committee on Petitions	2	-
(vii)	Committee on Privileges	2	-
(viii)	Committee on Subordinate Legislation	2	-
(ix)	General Purpose Committee	-	-
(x)	House Committee	1	-
(xi)	Committee on Information and Communication Technology Management in Rajya Sabha	1	-
(xii)	Rules Committee	-	-

#### DEPARTMENTALLY RELATED STANDING COMMITTEES

S.N.	Name of the Committee	No. of Sittings	No. of Reports
(i)	Commerce	3	-
(ii)	Home Affairs	1	-
(iii)	Education, Women, Children, Youth and Sports	2	-
(iv)	Industry	1	-
(v)	Science and Technology, Environment, Forests and Climate Change	-	-
(vi)	Transport, Tourism and Culture	12	-
(vii)	Health and Family Welfare	2	-
(viii)	Personnel, Public Grievances, Law and Justice	5	-



**APPENDIX III**  
**STATEMENT SHOWING THE ACTIVITIES OF THE LEGISLATURES OF THE STATES AND UNION TERRITORIES**  
**DURING THE PERIOD FROM 1 APRIL TO 30 JUNE 2023**

Legislatures	Duration	Sittings	Govt. Bills [Introduced (passed)]	Private Bills [Introduced (passed)]	Starred Questions [Received (admitted)]	Unstarred Questions [Received (admitted)]	Short Notice Questions [Received (admitted)]
1	2	3	4	5	6	7	8
Andhra Pradesh L.A.**	-	-	-	-	-	-	-
Andhra Pradesh L.C.**	-	-	-	-	-	-	-
Arunachal Pradesh L.A.**	-	-	-	-	-	-	-
Assam L.A.*	-	-	-	-	-	-	-
Bihar L.A.	-	-	1(1)	-	709(576)	(54)	54(25)
Bihar L.C.**	-	-	-	-	-	-	-
Chhattisgarh L.A.*	-	-	-	-	-	-	-
Goa L.A.**	-	-	-	-	-	-	-
Gujarat L.A.	-	-	-	-	-	697(562)	-
Haryana L.A.**	-	-	-	-	-	-	-
Himachal Pradesh L.A.	-	-	-	-	-	-	-
Jharkhand L.A.*	-	-	-	-	-	-	-
Karnataka L.A.	22.05.2023 to 24.05.2023	3	-	-	-	-	-
Karnataka L.C.*	-	-	-	-	-	-	-
Kerala L.A.**	-	-	-	-	-	-	-

\*\* Information not received from State/Union Territory Legislature

\* Information received from the State/Union Territory Legislature contained Nil Report

Madhya Pradesh L.A.*	-	-	-	-	-	-	-	-	-	-
Maharashtra L.A.**	-	-	-	-	-	-	-	-	-	-
Maharashtra L.C.**	-	-	-	-	-	-	-	-	-	-
Manipur L.A.*	-	-	-	-	-	-	-	-	-	-
Meghalaya L.A.**	-	-	-	-	-	-	-	-	-	-
Mizoram L.A.**	-	-	-	-	-	-	-	-	-	-
Nagaland L.A.*	-	-	-	-	-	-	-	-	-	-
Odisha L.A.*	-	-	-	-	-	-	-	-	-	-
Punjab L.A.	19.06.2023 to 20.06.20023	2	4(4)	-	-	-	3	-	-	-
Rajasthan L.A.**	-	-	-	-	-	-	-	-	-	-
Sikkim L.A.**	-	-	-	-	-	-	-	-	-	-
Tamil Nadu L.A.	20.03.2023 to 21.04.2023	21	19(19)	-	-	(1777)	(6111)	-	-	14
Telangana L.A.**	-	-	-	-	-	-	-	-	-	-
Telangana L.C.**	-	-	-	-	-	-	-	-	-	-
Tripura L.A.*	-	-	-	-	-	-	-	-	-	-
Uttar Pradesh L.A.	-	-	-	-	-	1091(300)	1575(1524)	-	-	6
Uttar Pradesh L.C.	-	-	-	-	-	212(197)	273(268)	-	-	-
Uttarakhand L.A.**	-	-	-	-	-	-	-	-	-	-
West Bengal L.A.*	-	-	-	-	-	-	-	-	-	-
<b>UNION TERRITORIES</b>										
Delhi L.A.	17.04.2023	1	-	-	-	-	-	-	-	-
Puducherry L.A.*	-	-	-	-	-	-	-	-	-	-

\*\* Information not received from State/Union Territory Legislature

\* Information received from the State/Union Territory Legislature contained Nil Report

APPENDIX III (Contd.)

COMMITTEES AT WORK/NUMBER OF SITTINGS HELD AND NUMBER OF REPORTS PRESENTED  
DURING THE PERIOD FROM 1 APRIL TO JUNE 2023

	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24
	Business Advisory Committee	Committee on Government Assurances	Committee on Petitions	Committee on Private Members' Bills and Resolutions	Committee of Privileges	Committee on Public Undertakings	Committee on Subordinate Legislation	Committee on the Welfare of SCs and STs	Committee on Estimates	General Purposes Committee	House/Accommodation Committee	Library Committee	Public Accounts Committee	Rules Committee	Joint/Select Committee	Other Committees
State/ Union Territory	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	24
Andhra Pradesh L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Andhra Pradesh L.C.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Arunachal Pradesh L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Assam L.A.	-	1	-	-	-	12	1	1	-	-	-	-	3	-	-	1(a)
Bihar L.A.	-	11	13	10	-	11	29	10	8	-	10	10	12	-	-	164(5)(b)
Bihar L.C.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Chhattisgarh L.A.	-	-	1	-	-	2	-	-	-	-	-	-	4	-	-	5(c)
Goa L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Gujarat L.A.	-	2	-	-	1	2	1	4	4	-	-	-	8	-	-	7(d)
Haryana L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Himachal Pradesh L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Jharkhand L.A.	-	-	2	-	3	-	10	9	-	8	-	6	8	-	-	130(e)
Karnataka L.A.*	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Karnataka L.C.	-	2	2	-	2	-	-	-	-	-	2	-	-	-	-	-
Kerala L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Madhya Pradesh L.A.	-	-	-	-	1	1	-	4	2	-	-	1	3	-	-	9(f)

\*\* Information not received from State/Union Territory Legislature

\* Information received from the State/Union Territory Legislature contained Nil Report

State/ Union Territory	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24
Maharashtra L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Maharashtra L.C.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Manipur L.A.	-	-	-	-	3	-	-	-	-	-	-	-	-	-	-	1 <sup>(g)</sup>
Meghalaya L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Mizoram L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Nagaland L.A.	-	2	-	-	1	1	1	-	1	-	1	-	4	-	-	-
Odisha L.A.	-	6	4	-	-	-	-	-	4	-	-	3	3	-	-	31 <sup>(h)</sup>
Punjab L.A.	-	2	2	-	3	1	1	2	1	-	-	(9)	2	1	-	15 <sup>(i)</sup>
Rajasthan L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Sikkim L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Tamil Nadu L.A.	1	9(20)	1	-	1	4(28)	-	-	9(14)	-	1	1	7(23)	-	-	2(2) <sup>(j)</sup>
Telangana L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Telangana L.C.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Tripura L.A.	-	-	-	-	-	1	-	1	2	-	1	-	2	-	-	-
Uttar Pradesh L.A.	-	12	11	-	5	8	4	3	10	-	-	-	19	-	-	38 <sup>(k)</sup>
Uttar Pradesh L.C.	-	2	3	-	5	-	-	-	-	-	-	-	-	4	-	48 <sup>(l)</sup>
Uttarakhand L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
West Bengal L.A.	-	12	6	-	6	11	6	-	12	-	13	6	6	-	-	298 <sup>(m)</sup>
<b>UNION TERRITORIES</b>																
Delhi L.A.	-	-	-	-	3	-	-	6	2	-	-	-	3	-	-	23 <sup>(n)</sup>
Puducherry L.A.	-	2	1	-	1	-	-	-	1	-	-	-	3	-	-	-

\*\* Information not received from State/Union Territory Legislature

- (a) Committee on Welfare of Women & Children-1
- (b) Question & Calling Attention Committee-10, Zila Parishad & Panchayati Raj Committee- 10, Nivedan Committee- 16, Internal Resource Committee- 12, Women & Child Welfare Committee- 11, Agricultural Development Industries Committee- 10, Tourism Development Committee- 11, Zero Hour Committee- 14(5), Ethic Committee-11, Bihar Heritage Development Committee-26, Minority Welfare Committee-23 and Environment Conservation and Pollution Control Committee-10
- (c) Women & Children Welfare Committee- 1 and Local Body and Panchayati Raj Accounts Committee-4
- (d) Members' Accommodation Committee-2, Panchayati Raj Committee-3, Welfare of Socially and Educationally Backward Classes Committee-1 and Papers Laid on the Table Committee-1
- (e) Privileges Committee-3, General Purposes Committee-8, Government Assurance Committee-8, Government Undertaking Committee-12, Environment & Pollution Control Committee-10, Woman Welfare & Children Development Committee-6, Nivedan Committee-5, MLA Fund Monitoring Committee-10, Youth Culture Sports and Tourism Committee-6, Zila Parishad and Panchayati Raj Committee-7, Question & Call attention Committee-9, Anaagat Prashan Kiryanvayan Samiti-9, Shunyakaal Samiti-7, Gair Sarkari Sankalp Samiti-7, and Sadachar Samiti-7
- (f) Committee on Avedan/Abhyaavedan-5, Committee on Welfare of Backward Classes-2, Agriculture Development Committee-2
- (g) Committee on Welfare of Women and Children-1
- (h) House Committee on Power Generation-1, House Committee on Submissions-5, House Committee on Ethics-6, Standing Committee-II-2, Standing Committee-III-4, Standing Committee-IV-6, Standing Committee-VI-4, Standing Committee-VIII-1 and Standing Committee-IX-2
- (i) Committee on Question & References-2, Committee on Local Bodies-2, Committee on Panchayati Raj Institutions-3, Committee on Co-Operation and Its Allied Activities-3 and Committee on Buddha Dariya and Ghaggar Dariya for the year 2023-24-5
- (j) Committee on Delegated Legislation- 1(1) and Committee on Papers Laid on the Table- 1(1)
- (k) Committee Relating to Examination of Audit Reports of the Local Bodies of the State-12, Joint Committee Relating to Women & Child Welfare-6, Parliamentary Monitoring Committee-14 and Panchayati Raj Committee-6
- (l) Committee on Question & Reference-3, Committee on Financial & Administrative delayed-4, Committee on Parliamentary Study-4, Committee on Enquiry of Housing Complaints of U.P. Legislature-5, Parliamentary & Social Welfare Committee-4, Committee on Control of Irregularities in Development Authorities, Housing Board, Jila Panchayats & Municipal Corporation-4, Committee on Enquiry of Provincial Electricity Arrangement-4, Committee on Regulation Review-4, Divine Disaster Management Investigation Committee-4, Committee on Commercialization of Education-4, Legislative Empowerment Committee-4 and Committee on Prevention of health problems of life due to the adulteration of food items and the practice of counterfeit drugs-4
- (m) Committee on Bidhayak Elaka Unnayan Prakalpa-11, Committee on Local Fund Accounts-12, Committee on Papers Laid on the Table-6, Committee on the Reforms and Functioning of the Committee System-6, Standing Committee on Agriculture, Agricultural Marketing and Food Processing Industries & Horticulture-7, Standing Committee on Industry, Commerce and Enterprises-9, Standing Committee on Fisheries and Animal Resources Development-12, Standing Committee on Higher Education-8, Standing Committee on School Education-7, Standing Committee on Environment, Forest and Tourism-10, Standing Committee on Finance and Planning-5, Standing Committee on Food & Supplies-8, Standing Committee on Health & Family Welfare-9, Standing Committee on Home, Personnel & Administrative Reforms, Correctional Administration, Law and Judicial-11, Standing Committee on Housing, Fire & Emergency Services and Disaster Management-10, Standing Committee on Information & Cultural Affairs and Youth Services & Sports-14, Standing Committee on Irrigation & Waterways and Water Resources Investigation & Development-10, Standing Committee on Labour-12, Standing Committee on Urban Development and

Municipal Affairs-10, Standing Committee on Panchayats and Rural Development and Sunderban Affairs-12, Standing Committee on Power & Non-Conventional Energy Sources-6, Standing Committee on Public Works and Public Health Engineering-12, Standing Committee on Information Technology and Technical Education-12, Standing Committee on Self Help Group & Self Employment-12, Standing Committee on Women & Child Development and Social Welfare-12, Standing Committee on Transport- 12, Standing Committee on Backward Classes Welfare-11, Standing Committee on Minority Affairs-9, Standing Committee on Land & Land Reforms-12, and Standing Committee on Co-operation and Consumer Affairs-11

(n) Committee on Other Backward Classes-2, Department Related Standing Committee on Administrative Matters-1, Committee on Government Undertakings-2, Committee on Unauthorized Colonies-1, Committee on Women and Child Welfare-2, Committee on Salary and Other Allowances of Members of Legislative Assembly-1, Committee on Violation of Protocol Norms & Contemptuous Behaviour-1, Committee on Welfare of Students and Youth-1, Committee on Petitions-7, Department Related Standing Committee on Education-1, Department Related Standing Committee on Development-2 and Committee on Question & Reference-3

**APPENDIX – IV**

**LIST OF BILLS PASSED BY THE HOUSES OF PARLIAMENT AND ASSENTED TO  
BY THE PRESIDENT  
DURING THE PERIOD 1 APRIL TO 30 JUNE 2023**

NIL

## APPENDIX-V

### LIST OF BILLS PASSED BY THE LEGISLATURES OF THE STATES AND THE UNION TERRITORIES DURING THE PERIOD 1 APRIL TO 30 JUNE 2023

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#### BIHAR

1. *Adhaarboot Sanrachna Vikas Samarthyakari (Enebling) (Sanshodhan) Vidheyak, 2023*

#### PUNJAB

1. The Punjab Police (Amendment) Bill, 2023.
2. The Punjab Affiliated Colleges (Security of Service) Amendment Bill, 2023.
3. The Sikh Gurdwaras (Amendment) Bill, 2023.
4. The Punjab Universities Laws (Amendment) Bill, 2023.

#### TAMIL NADU

1. The Tamil Nadu Appropriation Bill, 2023
2. The Tamil Nadu Appropriation (Vote on Account) Bill, 2023
3. The Chennai City Police (Amendment) Bill, 2023
4. The Factories (Tamil Nadu Amendment) Bill, 2023
5. The Tamil Nadu Shops and Establishments (Amendment) Bill, 2023
6. The Indian Stamp (Tamil Nadu Amendment) Bill, 2023
7. The Tamil Nadu Goods and Services Tax (Amendment) Bill, 2023
8. The Tamil Nadu Goods and Services Tax (Amendment) Bill, 2023
9. The Tamil Nadu Repealing (Second) Bill, 2023
10. The Tamil Nadu Town and Country Planning (Third Amendment) Amendment Bill, 2023
11. The Tamil Nadu Fisheries University (Amendment) Bill, 2023
12. The Tamil Nadu Shops and Establishments (Amendment) Amendment Bill, 2023
13. The Tamil Nadu Urban Local Bodies (Amendment) Bill, 2023



14. The Tamil Nadu Veterinary and Animal Sciences University (Amendment) Bill, 2023
15. The Tamil Nadu Fiscal Responsibility (Amendment) Bill, 2023
16. The Tamil Nadu Transparency in Tenders (Amendment) Bill, 2023
17. The Tamil Nadu Land Consolidation (for Special Projects) Bill, 2023
18. The Tamil Nadu Repealing (Third) Bill, 2023
19. The Tamil Nadu Appropriation (No. 2) Bill, 2023

**APPENDIX-VI**

**ORDINANCES PROMULGATED BY THE UNION AND  
STATE GOVERNMENTS DURING THE PERIOD  
1 APRIL TO 30 JUNE 2023**

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<b>Sl. No.</b>	<b>Title of Ordinance</b>	<b>Date of Promulgation</b>	<b>Date on which laid before the House</b>	<b>Date of Cessation</b>	<b>Remarks</b>
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**STATE GOVERNMENTS**

**UTTAR PRADESH**

1.	The Uttar Pradesh Municipalities (Amendment) Ordinance, 2023	--	--	--	--
2.	The Uttar Pradesh Krishi Utpadan Mandi (Sansodhan) Adhyadesh, 2023	--	--	--	--
3.	The Uttar Pradesh Private Universities (Amendment) Ordinance, 2023	--	--	--	--
4.	The Uttar Pradesh Private Universities (Second Amendment) Ordinance, 2023	--	--	--	--
5.	The Uttar Pradesh Private Universities (Third Amendment) Ordinance, 2023	--	--	--	--
6.	The Uttar Pradesh Private Universities (Fourth Amendment) Ordinance, 2023	--	--	--	--

7.	The Uttar Pradesh Private Universities (Fifth Amendment) Ordinance, 2023	--	--	--	--
8.	Uttar Pradesh Dand Vidhi (Apraadhon ka Shaman aur Vichaaranon ka Upshaman) (Sanshodhan) Adhyadesh, 2023	--	--	--	--
9.	Uttar Pradesh Naagar Sthaniya Swayatt Shasan Vidhi (Sanshodhan) Adhyadesh, 2023	--	--	--	--
10.	Uttar Pradesh Nagar Palika (Sanshodhan) Adhyadesh, 2023	--	--	--	--
11.	Uttar Pradesh Niji Vishwavidyalaya (Sanshodhan) Adhyadesh, 2023	--	--	--	--
12.	Uttar Pradesh Niji Vishwavidyalaya (Dwitiya Sanshodhan) Adhyadesh, 2023	--	--	--	--
13.	Uttar Pradesh Niji Vishwavidyalaya (Tritiya Sanshodhan) Adhyadesh, 2023	--	--	--	--
14.	Uttar Pradesh Niji Vishwavidyalaya (Chaturth Sanshodhan) Adhyadesh, 2023	--	--	--	--
15.	Uttar Pradesh Niji Vishwavidyalaya (Paanchwa Sanshodhan) Adhyadesh, 2023	--	--	--	--

VII A. PARTY POSITION IN 17<sup>TH</sup> LOK SABHA (STATE/UT-WISE) (AS ON 30.6.2023)

Sl. No.	States/UTs	No. of Seats	BJP	INC	DMK	AITC	YSRCP	ISS	JD(U)	BJD	BSP	BRS	LJSP	NCP	SP	CPI(M)	IUML	JKNC	TDP	AD(S)	AIMIM
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)	(19)	(20)	(21)	(22)
1.	Andhra Pradesh	25	-	-	-	-	22	-	-	-	-	-	-	-	-	-	-	-	3	-	-
2.	Arunachal Pradesh	2	2	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3.	Assam	14	9	3	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4.	Bihar	40	17	1	-	-	-	16	-	-	-	-	6	-	-	-	-	-	-	-	-
5.	Chhattisgarh	11	9	2	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6.	Goa	2	1	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7.	Gujarat	26	26	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8.	Haryana	10	9	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
9.	Himachal Pradesh	4	3	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10.	Jammu & Kashmir <sup>1</sup>	6	3	-	-	-	-	-	-	-	-	-	-	-	-	-	-	3	-	-	-
11.	Jharkhand	14	11	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
12.	Karnataka	28	25	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
13.	Kerala	20	-	14	-	-	-	-	-	-	-	-	-	-	-	1	2	-	-	-	-
14.	Madhya Pradesh	29	28	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
15.	Maharashtra	48	22	2	-	-	-	18	-	-	-	-	-	4	-	-	-	-	-	-	1
16.	Manipur	2	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
17.	Meghalaya	2	-	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
18.	Mizoram	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
19.	Nagaland	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
20.	Odisha	21	8	1	-	-	-	-	-	12	-	-	-	-	-	-	-	-	-	-	-
21.	Punjab	13	2	7	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
22.	Rajasthan	25	24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
23.	Sikkim	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
24.	Tamil Nadu	39	-	8	24	-	-	-	-	-	-	-	-	-	-	2	1	-	-	-	-
25.	Telangana	17	4	3	-	-	-	-	-	-	-	9	-	-	-	-	-	-	-	-	1
26.	Tripura	2	2	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
27.	Uttar Pradesh	80	64	1	-	-	-	-	-	-	9	-	-	-	3	-	-	-	-	2	-
28.	Uttarakhand	5	5	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
29.	West Bengal	42	17	2	-	23	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
30.	A & N Islands	1	-	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
31.	Chandigarh	1	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
32.	Dadra & Nagar Haveli <sup>2</sup>	1	-	-	-	-	-	1	-	-	-	-	-	-	-	-	-	-	-	-	-
33.	Daman & Diu <sup>2</sup>	1	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
34.	NCT of Delhi	7	7	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
35.	Lakshadweep	1	-	-	-	-	-	-	-	-	-	-	-	1	-	-	-	-	-	-	-
36.	Puducherry	1	-	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
	TOTAL	543	301*	50	24	23	22	19	16	12	9	9	6	5	3	3	3	3	3	2	2

<sup>1</sup> Bifurcated into Union Territory of Jammu & Kashmir and Union Territory of Ladakh

<sup>2</sup> Merged into one Union Territory of Dadra and Nagar Haveli and Daman and Diu

\* including Hon'ble Speaker, Lok Sabha.

Sl. No.	States/UTs	CPI	SAD	AAP	AIADMK	SAD (A) (SSM)	AIUDF	AJSU	NPF	MNF	JD (S)	JMM	VCK	SKM	KC (M)	NDPP	NPP	RSP	RLP	Ind.	Nom.	Total Vacancies	
(1)	(2)	(23)	(24)	(24)	(25)	(26)	(27)	(28)	(29)	(30)	(31)	(32)	(33)	(34)	(35)	(36)	(37)	(38)	(39)	(40)	(41)	(42)	(43)
1.	Andhra Pradesh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	25	-
2.	Arunachal Pradesh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	2	-
3.	Assam	-	-	-	-	-	1	-	-	-	-	-	-	-	-	-	-	-	-	1	-	14	-
4.	Bihar	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	40	-
5.	Chhattisgarh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	11	-
6.	Goa	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	2	-
7.	Gujarat	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	26	-
8.	Haryana	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	9	1
9.	Himachal Pradesh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	4	-
10.	Jammu & Kashmir <sup>1</sup>	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	6	-
11.	Jharkhand	-	-	-	-	-	-	1	-	-	1	-	-	-	-	-	-	-	-	-	-	14	-
12.	Karnataka	-	-	-	-	-	-	-	-	-	1	-	-	-	-	-	-	-	-	1	-	28	-
13.	Kerala	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-	-	1	-	-	-	19	1
14.	Madhya Pradesh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	29	-
15.	Maharashtra	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-	46	2
16.	Manipur	-	-	-	-	-	-	1	-	-	-	-	-	-	-	-	-	-	-	-	-	2	-
17.	Meghalaya	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-	-	-	-	-	2	-
18.	Mizoram	-	-	-	-	-	-	-	-	1	-	-	-	-	-	-	-	-	-	-	-	1	-
19.	Nagaland	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-	-	-	-	-	1	-
20.	Odisha	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	21	-
21.	Punjab	-	2	1	-	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	13	-
22.	Rajasthan	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-	-	-	25	-
23.	Sikkim	-	-	-	-	-	-	-	-	-	-	-	1	-	-	-	-	-	-	-	-	1	-
24.	Tamil Nadu	2	-	-	1	-	-	-	-	-	-	-	1	-	-	-	-	-	-	-	-	39	-
25.	Telangana	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	17	-
26.	Tripura	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	2	-
27.	Uttar Pradesh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	79	1
28.	Uttarakhand	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	5	-
29.	West Bengal	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	42	-
30.	A & N Islands	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-
31.	Chandigarh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-
32.	Dadra & Nagar Haveli <sup>2</sup>	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-
33.	Daman & Diu <sup>2</sup>	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-
34.	NCT of Delhi	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	7	-
35.	Lakshadweep	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-
36.	Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-
	<b>TOTAL</b>	<b>2</b>	<b>2</b>	<b>1</b>	<b>1</b>	<b>1</b>	<b>1</b>	<b>1</b>	<b>1</b>	<b>1</b>	<b>1</b>	<b>1</b>	<b>1</b>	<b>1</b>	<b>1</b>	<b>1</b>	<b>1</b>	<b>1</b>	<b>1</b>	<b>3</b>	<b>-</b>	<b>538</b>	<b>5</b>

<sup>1</sup> Bifurcated into Union Territory of Jammu & Kashmir and Union Territory of Ladakh

<sup>2</sup> Merged into one Union Territory of Dadra and Nagar Haveli and Daman and Diu

## **ABBREVIATIONS USED FOR PARTIES:**

Bharatiya Janata Party (BJP); Indian National Congress (INC); Dravida Munnetra Kazhagam (DMK); All India Trinamool Congress (AITC); Yuvajana Sramika Rythu Congress Party (YSRCP); Shiv Sena (SS); Janata Dal (United) [JD(U)]; Biju Janata Dal (BJD); Bahujan Samaj Party (BSP); Bharat Rashtra Samithi (BRS); Lok Jan Shakti Party (LJSP); Nationalist Congress Party (NCP); Samajwadi Party (SP); Communist Party of India (Marxist) [CPI(M)]; Indian Union Muslim League (IUML); Jammu & Kashmir National Conference (JKNC); Telugu Desam Party (TDP); Apna Dal (Soneylal) [AD(S)]; All India Majlis-e-Ittehadul Muslimeen (AIMIM); Communist Party of India (CPI); Shiromani Akali Dal (SAD); Aam Aadmi Party (AAP); All India Anna Dravida Munnetra Kazhagam (AIADMK); Shiromani Akali Dal (Amritsar) (Simranjit Singh Mann) – [SAD (A) (SSM)]; All India United Democratic Front (AIUDF); Ajsu Party (AJSU); Naga Peoples Front (NPF); Mizo National Front (MNF); Janta Dal (Secular) [JD(S)]; Jharkhand Mukti Morcha (JMM); Viduthalai Chairuthajgal Katchi (VCK); Sikkim Krantikari Morcha (SKM); Kerala Congress (M) [KC(M)]; Nationalist Democratic Progressive Party (NDPP); National People's Party (NPP); Revolutionary Socialist Party (RSP); Rashtriya Loktantrik Party (RLP) & Independents (IND).

**B. PARTY POSITION IN RAJYA SABHA (AS ON 07 JULY 2023)**

SI. No.	State/ Union Territory	Seats	INC	BJP	SP	CPI(M)	JD(U)	AIADMK	BSP	CPI	*Others	IND.	Total	Vacancies
	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]	[15]
1.	Andhra Pradesh	11	-	1	-	-	-	-	-	-	10 <sup>(a)</sup>	-	11	-
2.	Arunachal Pradesh	1	-	1	-	-	-	-	-	-	-	-	1	-
3.	Assam	7	-	4	-	-	-	-	-	-	2 <sup>(b)</sup>	1	7	-
4.	Bihar	16	1	4	-	-	5	-	-	-	6 <sup>(c)</sup>	-	16	-
5.	Chhattisgarh	5	4	1	-	-	-	-	-	-	-	-	5	-
6.	Goa	1	-	1	-	-	-	-	-	-	-	-	1	-
7.	Gujarat	11	3	8	-	-	-	-	-	-	-	-	11	-
8.	Haryana	5	1	3	-	-	-	-	-	-	-	1	5	-
9.	Himachal Pradesh	3	-	3	-	-	-	-	-	-	-	-	3	-
10.	Jharkhand	6	1	3	-	-	-	-	-	-	2 <sup>(d)</sup>	-	6	-
11.	Karnataka	12	5	6	-	-	-	-	-	-	1 <sup>(e)</sup>	-	12	-
12.	Kerala	9	1	-	-	4	-	-	-	2	2 <sup>(f)</sup>	-	9	-
13.	Madhya Pradesh	11	3	8	-	-	-	-	-	-	-	-	11	-
14.	Maharashtra	19	3	8	-	-	-	-	-	-	8 <sup>(g)</sup>	-	19	-

15.	Manipur	1	-	1	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-
16.	Meghalaya	1	-	-	-	-	-	-	-	-	-	-	-	-	1 <sup>(h)</sup>	-	-	1	-
17.	Mizoram	1	-	-	-	-	-	-	-	-	-	-	-	-	1 <sup>(i)</sup>	-	-	1	-
18.	Nagaland	1	-	1	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-
19.	Odisha	10	-	1	-	-	-	-	-	-	-	-	-	9 <sup>(j)</sup>	-	-	10	-	
20.	Punjab	7	-	-	-	-	-	-	-	-	-	-	-	7 <sup>(k)</sup>	-	-	7	-	
21.	Rajasthan	10	6	4	-	-	-	-	-	-	-	-	-	-	-	-	10	-	
22.	Sikkim	1	-	-	-	-	-	-	-	-	-	-	-	1 <sup>(l)</sup>	-	-	1	-	
23.	Tamil Nadu	18	1	-	-	-	4	-	-	-	-	-	-	13 <sup>(m)</sup>	-	-	18	-	
24.	Telangana	7	-	-	-	-	-	-	-	-	-	-	-	7 <sup>(n)</sup>	-	-	7	-	
25.	Tripura	1	-	1	-	-	-	-	-	-	-	-	-	-	-	-	1	-	
26.	Uttarakhand	3	-	3	-	-	-	-	-	-	-	-	-	-	-	-	3	-	
27.	Uttar Pradesh	31	-	24	3	-	-	1	-	-	-	-	-	1 <sup>(o)</sup>	-	1	30	1	
28.	West Bengal	16	2	-	-	-	-	1	-	-	-	-	-	12 <sup>(p)</sup>	-	-	15	1	
<b>Union Territories</b>																			
29.	The NCT of Delhi	3	-	-	-	-	-	-	-	-	-	-	-	-	3 <sup>(q)</sup>	-	-	3	-
30.	Jammu & Kashmir	4	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	4
31.	Puducherry	1	-	1	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-
32.	Nominated	12	-	5	-	-	-	-	-	-	-	-	-	-	-	5	10	2	-



<b>TOTAL</b>	245	31	92	3	5	5	4	1	2	86	8	237	8
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**Others**

**(Break-up of Parties/Groups)**

(a)	TDP-1, YSRCP-9
(b)	AGP-1, UPP (L)-1
(c)	RJD-6
(d)	JMM-2
(e)	JD(S)-1
(f)	IUML-1, KC(M)-1
(g)	NCP-4, SS-3, RPI (ATWL)-1
(h)	NPP-1
(i)	MNF-1
(j)	BJD -9
(k)	AAP-7
(l)	SDF-1
(m)	DMK-10, MDMK-1, PMK-1, TMC(M)-1
(n)	BRS-7
(o)	RLD-1
(p)	AITC-12
(q)	AAP-3

**C. PARTY POSITION IN THE STATE/ UNION TERRITORY LEGISLATURES**

State/Union Territory	Seats	INC	BJP	CPI (M)	CPI	NCP	BSP	Janata Dal (U)	Janata Dal (S)	Other Parties	Independent	Total	Vacancies
1	2	3	4	5	6	7	8	9	10	11	12	13	14
Andhra Pradesh L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Andhra Pradesh L.C.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Arunachal Pradesh L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Assam L.A.	126	27	63	1	-	-	-	-	-	34 <sup>(a)</sup>	1	126	-
Bihar L.A.	243	19	78	2	2	-	-	45	-	96 <sup>(b)</sup>	1	243	-
Bihar L.C.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Chhattisgarh L.A.	90	71	13	-	-	-	2	-	-	2 <sup>(c)</sup>	1	89	1
Goa L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Gujarat L.A.	182	17	156	-	-	-	-	-	-	6 <sup>(d)</sup>	3	182	-
Haryana L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Himachal Pradesh L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Jharkhand L.A.	82	16	25	-	-	-	-	-	-	38 <sup>(e)</sup>	2	81	1

\*\* Information not received from State/Union Territory Legislature

State/Union Territory	Seats	INC	BJP	CPI (M)	CPI	NCP	BSP	Janata Dal (U)	Janata Dal (S)	Other Parties	Independent	Total	Vacancies
1	2	3	4	5	6	7	8	9	10	11	12	13	14
Karnataka L.A.	224	134	66	-	-	-	-	-	19	3 <sup>(f)</sup>	2	224	-
Karnataka L.C.	75	26	34	-	-	-	-	-	8	1 <sup>(g)</sup>	1	70	5
Kerala L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Madhya Pradesh L.A.	230	96	127	-	-	-	2	-	-	1 <sup>(h)</sup>	4	230	-
Maharashtra L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Maharashtra** L.C.	-	-	-	-	-	-	-	-	-	-	-	-	-
Manipur L.A.	60	5	37	-	-	-	-	1	-	14 <sup>(i)</sup>	3	60	-
Meghalaya L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Mizoram L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Nagaland L.A.	60	-	12	-	-	7	-	1	-	36 <sup>(j)</sup>	4	60	-
Odisha L.A.	147	9	22	1	-	-	-	-	-	114 <sup>(k)</sup>	1	147	-
Punjab L.A.	117	18	2	-	-	-	1	-	-	95 <sup>(l)</sup>	1	117	-
Rajasthan L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-

\*\* Information not received from State/Union Territory Legislature

State/Union Territory	Seats	INC	BJP	CPI (M)	CPI	NCP	BSP	Janata Dal (U)	Janata Dal (S)	Other Parties	Independent	Total	Vacancies
1	2	3	4	5	6	7	8	9	10	11	12	13	14
Sikkim L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Tamil Nadu L.A.	234	18	4	2	2	-	-	-	-	208 <sup>(m)</sup>	-	234	-
Telangana L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Telangana L.C.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Tripura L.A	59	3	31	11	-	-	-	-	-	14 <sup>(n)</sup>	-	58	1
Uttar Pradesh L.A.	403	2	255	-	-	-	1	-	-	145 <sup>(o)</sup>	-	403	-
Uttar Pradesh L.C.	100	-	82	-	-	-	1	-	-	13 <sup>(p)</sup>	4	100	-
Uttarakhand L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
West Bengal L.A.	294	1	75	-	-	-	-	-	-	216 <sup>(q)</sup>	1	293	1
<b>UNION TERRITORIES</b>													
Delhi L.A.	70	-	8	-	-	-	-	-	-	62 <sup>(r)</sup>	-	70	-
Puducherry L.A.	33	2	9	-	-	-	-	-	-	16 <sup>(s)</sup>	6	33	-

\*\* Information not received from State/Union Territory Legislature

- a) AGP-9, UPPL-7, AIUDF-15 and BPF-3
- b) Rashtriya Janta Dal-79, Communist Party of India (Marxist-Leninist) (Liberation)-12, All India Majlis-e-Ittehadul Muslimeen-1 and Hindustani Awam Morcha (Secular)-1
- c) Janta Congress Chhattisgarh (Jogi) (J.C.C.) (J.)- 2
- d) Aam Aadmi Party-5 and Samajwadi Party-1
- e) Adhyaksh-1, Jharkhand Mukti Morcha-28, Jharkhand Vikaas Morcha (Prajanatrik)-2, Ajsu Party-3, Communist Party of India (Marxist-Leninist) (Liberation)-1, Nationalist Congress Party-1, Rashtriya Janata Dal-1, and Nominated-1
- f) Kalyana Rajya Pragathi Paksha(KRPP)- 1, Sarvodaya Karnataka Paksha (SKP)-1 and Speaker-1
- g) Chairman-1
- h) Samajwadi Party-1
- i) National People's Party (NPP)-7, Naga People's Front (NPF)-5 and Kuki people's Allilance (KPA)-2
- j) Nationalist Democratic Progressive Party (NDPP)-25, Naga Peoples Front (NPF)-2, Lok Janshakti Party(RV)- 2, National Prople's Party-5 and Republican Party of India (A)-2
- k) B.J.D.-114
- l) Aam Aadmi Party-92 and Shiromani Akali Dal-3
- m) Dravida Munnetra Kazhagam-132, All India Anna Dravida Munnetra Kazhagam-66, Pattali Makkal Katchi-5, Viduthalai Chiruthaigal Katchi-4 and Hon'ble Speaker-1
- n) I.P.F.T-1 and T.M.P-13
- o) Samajwadi Party-109, Apna Dal (Soneyal)-13, Rashtriya Lok Dal-9, Nirbal Indian Shoshit Humara Aam Dal-6, Suheldev Bhartiya Samaj Party-6 and Jansatta Dal Loktantrik-2
- p) Samajwadi Party-9, Apna Dal (Soneyal) Party-1, Nirbal Indian Shoshit Humara Aam Dal-1, Jansatta Dal Loktantrik-1 and Shikshak Dal (Non-Political)-1
- q) All India Trinamool Congress-215 and Rashtriya Secular Majlis Party-1
- r) Aam Aadmi Party-62
- s) All India N.R. Congress-10 and Dravida Munnetra Kazhagam-6